

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

Original Application No.180/00679 of 2018

Wednesday, this the 24th day of October, 2018

CORAM:

Hon'ble Mrs. P.Gopinath, Administrative Member
Hon'ble Mr.Ashish Kalia, Judicial Member

1. Rejith T
Chowkidar, Jawahar Navodaya Vidyalaya
Periye, Kasaragode – 671316
Residing at JNV Quarters, Periye, Kasaragode-671 316
2. Bahuleyan G
Chowkidar, Jawahar Novodaya Vidyalaya
Kottayam-686 010
Residing at JNV Quarters, Kottayam – 685 010
3. Ratheesh C.K
Chowkidar, Jawahar Novodaya Vidyalaya, Lakkidi
Wayanad -673 576, Residing at JNV Quarters
Lakkidi, Wayanad – 673 576
4. Abhilash.P
Chowkidar, Jawahar Novodaya Vidyalaya, Lakkidi
Wayanad -673 576, Residing at JNV Quarters
Lakkidi, Wayanad – 673 576
5. Gopalakrishnan K
Chowkidar, Jawahar Novodaya Vidyalaya
Chendayad P.O, Kannur – 670 692
Residing at JNV Quarters, Chendayad P.O
Kannur-670 692
6. Sushikumar.C
Chowkidar, Jawahar Navodaya Vidyalaya
Chendayad P.O, Kannur – 670 692
Residing at JNV Quarters, Chendayad P.O
Kannur – 670 692
7. Damodaran M
Chowkidar, Jawahar Navodaya Vidyalaya
Periye, Kasaragode – 671 316
Residing at JNV Quarters, Periye, Kasaragod – 671 316

8. Anil P.K
 Chowkidar, Jawahar Navodaya Vidyalaya
 Maniyoor, Palayadunada P.O
 Kozhikode – 673 521
 Residing at JNV Quarters, Maniyoor, Palayadunada P.O
 Kozhikode – 673 521

9. Anilkumar N.K
 Chowkidar, Jawahar Navodaya Vidyalaya
 Maniyoor, Palayadunada P.O
 Kozhikode -673 521
 Residing at JNV Quarters, Maniyoor
 Palayadunada P.O, Kozhikode-673 521 **Applicants**

(By Advocate – Mr.Vishnu S Chempazhanthiyil)

V e r s u s

1. The Deputy Commissioner
 Navodaya Vidyalaya Samiti (Hyderabad Region)
 Department of School Education & Literacy
 Government of India
 1-1-10/3, Sardar Patel Road
 Secunderabad -500 003

2. The Commissioner
 Navodaya Vidyalaya Samiti
 Department of School Education & Literacy
 Government of India, B 15, Institutional Area
 Sector 62, Noida, Budh Nagar, Uttar Pradesh – 201 309

3. Union of India, represented by the Secretary
 Ministry of Human Resource & Development
 Shastri Bhawan, New Delhi – 110 001 **Respondents**

(By Advocate – Mr.Millu Dandapani for R 1 & 2)

This application having been heard on 24.10.2018, the Tribunal on the same day delivered the following:

O R D E R(ORAL)

By Hon'ble Mrs.P.Gopinath, Administrative Member

Applicants are Chowkidars working in Jawahar Navodaya Vidyalayas and performing 12 hours duty. They are required to stay in the campus without any extra remuneration. Applicants are praying for payment of 10% special allowance as granted to the teaching staff in the Navodaya Vidyalayas.

2. Learned counsel for the applicant refers to Annexure A-7 wherein the second respondent has made a detailed recommendation in respect of grant of 10% special allowance to the non-teaching staff. Applicants are covered under the head V (2) House Keeping /Sweeper-cum-Chowkidar at page no.12 and viii Chowkidar/Sweeper-cum-Chowkidar at page no.19 of the same Annexure A-7 document. Applicants also contend that they are working for 12 hours per day for 7 days a week and are also required to do the duties of a peon.
3. Representations have been made by applicants to respondent no.1 Deputy Commissioner of Navodaya Vidyalaya Samiti. We direct respondent no.1 to take up the matter with respondent no.2 to consider the contentions made in the detailed representation of the applicant and the Annexure A-7 recommendation and pass a detailed speaking reply within a period of 90 days from the date of receipt of a copy of this order.
4. The Original Application is disposed of as above. No costs.

(ASHISH KALIA)
JUDICIAL MEMBER
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(P.GOPINATH)
ADMINISTRATIVE MEMBER

List of Annexures

Annexure A1 - True copy of the Office Order No.17/JNVK/2008-09/660 dated 1.1.2009 issued by the Principal, JNV Kottayam

Annexure A2 - True copy of the communication No.F.No.4-13/2008-NVS(Estt)/Vol.IV/1124 dated 22.8.2014 issued by NVS

Annexure A3 - True copy of representation submitted by the 1st applicant to the 1st respondent

Annexure A4 - True copy of representation submitted by the 2nd applicant to the 1st respondent

Annexure A5 - True copy of the communication No.RTI/JNV/VPL/AP/2011-12/116 dated 5.5.2011 issued by the Principal, JNV Andhra Pradesh

Annexure A6 - True copy of Office Order No.F.No.1-12/JNVLW/2016-17 dated 7.5.2016 issued by the Principal, JNV Wayanad

Annexure A7 - True copy of the communication No.20-1/2017-NVS(Admn) dated 6.7.2018 issued by the NVS to the Ministry of HRD

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